[Rao Birender Singh]

131

- (ii) (a) Tenth Annual Report and Accounts of the Karnataka Agro-Industries Corporation Limited, Bangalore, for the year 1976-77, together with the Auditors Report on the Accounts and the comments of the Comptroller ind Auditor General of India thereon
- (b) Review by Government on the working of the Corporation.
- (iii) Statements (in English and Hindi) giving reasons for the delay in laying the Reports mentioned at 1 (a) and (ii) (a) above. [Placed in Library. See no. LT-746/80 for (a) and (b)].

## The Gujarat Agricultural Pests and **Diseases Ordinance 1979**

RAO BIRENDRA SINGH: Sir, 1 also beg to lay on the table a Copy each (in English and Hindi) of the Gujarat Agricultural Pests and Diseases Ordinance, 1979 (Gujarat Ordinance No. 5 of 1979), under sub-clause (a) of clauxe (2) of article 213 of the Constitution, read with sub-ciause (iv) of clause (c) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Gujarat. Placed in Library. See No-LT-689/80].

I. Reports and Accounts «f the Na tional Federation »of Coperative Sugar Factories Limited, New Delhi for the years ending June, 1977 and 1978.

II. Report and Accounts (year end ing June 30, 1979) of the National **Cooperative Housing Federation** Limited, New Delhi.

RAO BTRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

I. (i) Annual Report and Accounts of the National Federation < jf Cooperative Sugar Factories Limited, New Delhi, for the year ended the 30th June. 1977, together with the

Auditors Report on the Accounts. [Placed in Library, See No. LT-742|80].

- (ii) Annual Report and Accounts of the National Federation of Cooperative Sugar Factories Limited, New Delhi for the year ended, the 30th June, 1978, together with the Auditors Report on the Accounts. [Placed in Libary. See LT-743J89).
- II. Annual Report and Accounts of the National Cooperative Housing Federation Limited, New Delhi, for the year ended the 30th June, 1979, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-747/80J.

## Report (1978-79) of the National Council for Cooperative Training (National Cooperative Union of India) New Delhi.

RAO BIRENDRA SINGH: Sir I also beg to lay on the table a copy (in Hindi) of the Seventeenth Annual Report of the National Council for Cooperative Training (National Cooperative Union of India), New Delhi, for the year 1978-79. [Placed in Library. No. LT-748|80].

## Report and Accounts (1978-79> of the **Gujarat Agr'o.Industries Corporation** Limited Ahmedabad and related papers.

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table (1) A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

- (i) Tenth Annual Report and Accounts of the Gujarat Agro-Industries Corporation Limited. Ahmedabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- Review by Government (ii) ^n the working of the Corporation.